

**Central Administrative Tribunal
Principal Bench**

**CP No.312/2017 IN
OA No.1515/2013**

New Delhi, this the 12th May, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Shri Ramesh Kumar Sharma
Ex. Driver, East Vinod Nagar Depot
Group 'C', Delhi Transport Corporation
Delhi, Aged 57 years, S/o late Sh. M.P. Sharma
R/o Flat No.8, Gali No.1, B-161
West Vinod Nagar, Delhi-110092.
2. Shri Ram Lal, Ex-Driver, East Vinod Nagar Depot, Group C
Delhi Transport Corporation, Delhi
S/o Late Shri Lila Ram, Aged 56 years
R/o F-5 & 6, Gali No.14
New Govind Pura, Delhi-110051.Applicants

(By Advocate: Dr. N. Gautam and Ms. Swati Gautam)

Versus

Shri Sandeep Kumar
Chariman-Cum-Managing Director
Delhi Transport Corporation, GNCTD
DTC Hqrs., I.P. Estate, New Delhi-110002.Respondent

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

We have seen the order dated 14.12.2016. There is no specific allegation for violation of the order. No contempt is constituted. Dismissed.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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